COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 59 OF 2014 & IA NO. 111 OF 2014 <u>AND</u> <u>APPEAL NO. 120 OF 2014</u>

Dated : <u>24th July, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of: Madhya Pradesh Power Generating Co. Ltd Vs.	Appellant(s)
Central Electricity Regulatory Commission	& Ors Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Ms.Poorva Saigal Ms. Anushree Bardhan Mr. S.K. Tripathi
Counsel for the Respondent(s) :	Mr. Sethu Ramalingam for R.1
	Mr. Pradeep Mishra Mr. Manoj Kumar Sharma Mr. Rajiv Srivastava for R-2
	Mr. G. Umapathy Ms. R. Mekhala Mr. K.K. Aggarwal for MPPMCL/R.5

Appeal No. 120 of 2014

In the matter of: M. P. Power Management Co. Ltd. Vs.				Appellant(s)
Central Electricity Regulatory Comm	nission	& Ors.	••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. G. Umapathy Ms. R. Mekhala Mr. Aditya Singh Mr. K.K. Aggarwal fo	or MPF	PMCL

Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra Mr. Manoj Kumar Sharma Mr. Rajiv Srivastava for R-2

Mr. M.G. Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan for R-3

<u>ORDER</u>

:

List the matter for hearing on <u>25.07.2018</u>, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr